

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Saraswati Udyog India Limited Date of Commencement of Liquidation: 09-05-2023; List of Stakeholders as on Date: 25-08-2023; Name of IP: Mr. Gopalsamy Ganesh Babu; Process Number: 1; Last 5 digit of registration number: 10731

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	583500	0	0	0	0	583500	NA
2	Liquidation costs incurred till date	1	561068	1	561068	0	0	0	NA
3	Secured financial creditors	3	1472889717	3	1331427124	0	141462593	0	Annexure 3
4	Unsecured financial creditors	1	132350565	1	132350565	0	0	0	Annexure 4
5	Operational creditors (Workmen)	108	8338575	96	7273614	0	1064961	0	Annexure 5
6	Operational creditors (Employees)	16	2329049	7	1082384	0	1246665	0	Annexure 6
7	Operational creditors (Government Dues)	4	311730769	2	4181057	0	307549712	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	122	206468172	97	126126541	0	80341631	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		256	2135251415	207	1603002353	0	531665562	583500	